

Annexure -4

Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 19-02-2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Gajendra Mercantiles Pvt Ltd	12-06-2024	11,94,83,519.00	11,94,83,519.00	Unsecured	NA	No	4.62%	0	0	0	0	
2	Raipur Resources Private Limited	28-02-2025	52,49,401.00	52,49,401.00	Unsecured	NA	No	0.20%	0	0	0	0	
3	Desana Impex Limited	28-02-2025	2,76,285.00	2,76,285.00	Unsecured	NA	No	0.01%	0	0	0	0	
4	SONIKA PROMOTORS & FINCON PVT.LTD.	12-03-2025	59,94,422.00	59,94,422.00	Unsecured	NA	No	0.23%	0	0	0	0	
5	Shagun Business Services Private Limited	28-02-2025	6,44,662.00	6,44,662.00	Unsecured	NA	No	0.02%	0	0	0	0	
Total			13,16,48,289.00	13,16,48,289.00				5.09%	-	-	-	-	